

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A No. 86/2023
IN
Execution Application No. 01/2023
IN
Original Application No. 673/2018

IN THE MATTER OF:

News item published in "The Hindu" authored by Shri Jacob Koshy
Titled
"More river stretches are now critically polluted: CPCB"

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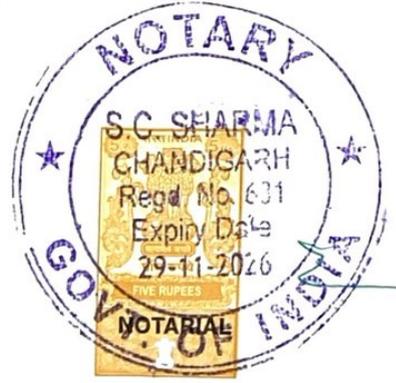
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Place: Chandigarh
Date: 24-11-2023


(Deponent)
Malwinder Singh Jaggi
Chief Executive Officer
Punjab Water Supply & Sewerage Board
On behalf of Chief Secretary, Govt. of Punjab

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"More river stretches are now critically polluted: CPCB"

**ACTION TAKEN REPORT IN COMPLIANCE OF ORDER DATED 21.09.2023
PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED
MATTER**

I, Malwinder Singh Jaggi, Chief Executive Officer, Punjab Water Supply & Sewerage Board, on behalf of Chief Secretary, Government of Punjab, do hereby solemnly affirm and state as under:

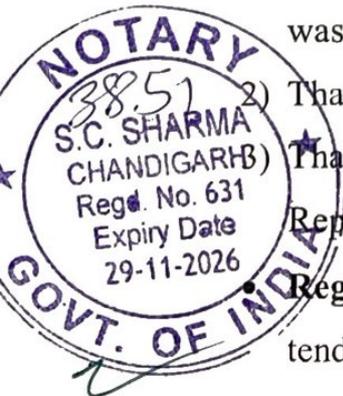
IT IS MOST RESPECTFULLY SHOWETH

1) That this Hon'ble Tribunal vide its order dated 21.09.2023 has directed the Chief Secretary of State of Punjab to file Action Taken Report disclosing the details of finalization of tender process of STP at Sri Kiratpur Sahib and also disclosing the measures which have been taken to ensure stoppage of discharge of untreated waste water in River Sutlej till the construction of STP.

2) That undersigned has been authorized to file this report on his behalf.

That in compliance to the directions of this Hon'ble Tribunal, the Action Taken Report is being submitted as under: -

Regarding finalization of tender process for construction of STP: - That the tender for the construction of STP in Sri Kiratpur Sahib Town has been finalized and the work has been allotted in November, 2023. Stipulated time for completion of work as per agreement is 12 months from the date of allotment. Funds for this work have already been tied up under Swachh Bharat Mission-2.0.



Signature

- Regarding measures taken for stoppage of discharge of untreated waste water in river Satluj till the commissioning of STP: That the Executive Officer, Nagar Panchayat, Sri Kiratpur Sahib has informed that as of date, in-situ treatment of waste water with Bio-Nanotechnology is being done by Nagar Panchayat, Sri Kiratpur Sahib, and the same shall continue till the commissioning of STP.
- 4) That Deputy Commissioner, Rupnagar has also been directed to monitor these works on regular basis.
 - 5) That it is further assured to this Hon'ble Tribunal that all possible efforts will be made to implement all the directions issued by this Hon'ble Tribunal in letter and spirit.
 - 6) That the action taken report by way of affidavit of the deponent is hereby submitted for the kind perusal and consideration of this Hon'ble Tribunal.

Place: Chandigarh
Date: 24-11-2023

Certified that the Affidavit/SPA/GPAM/MS has been read over & Explained to the Deponent/Executant who seemed Directly to understand the same at the time of making & signing the document.

(Deponent)

Malwinder Singh Jaggi
Chief Executive Officer

Punjab Water Supply & Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

Verification:

Verified that the contents of Paras 1 to 6 of the above Affidavit are true and correct to best of my knowledge as derived from official record. No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

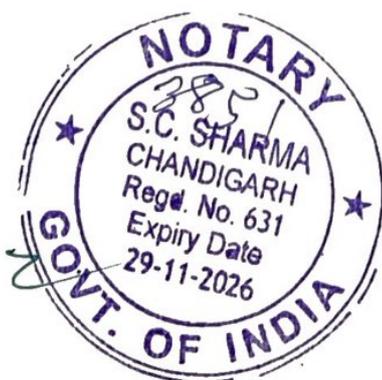
Place: Chandigarh
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(Deponent)

Malwinder Singh Jaggi
Chief Executive Officer

Punjab Water Supply & Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab



Attested As Certified
NOTARY GOVT OF INDIA
CHANDIGARH
24 NOV 2023